

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:366
ANSWERED ON:06.09.2012
SAFETY OF OIL AND GAS INSTALLATIONS
Abdulrahman Shri ;Gowda Shri D.B. Chandre

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether safety audits of the country's vital oil and gas installations/ pipelines are being conducted at regular intervals;
- (b) if so, the details thereof during the last three years and the current year, year-wise and installation-wise;
- (c) the details of such oil and gas installations where serious lapses/ shortcomings has been noticed during the audits; and
- (d) the remedial measures taken by the Government in this regard along with the action taken to fix responsibility of the officials concerned ?

Answer

MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI S. JAIPAL REDDY)

(a) to (d) : A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 366 BY SHRI D.B.CHANRE GOWDA AND SHRI ABDUL RAHMAN TO BE ANSWERED ON 6TH SEPTEMBER, 2012 REGARDING "SAFETY AUDIT OF OIL AND GAS INSTALLATIONS".

(a) Yes, Madam. Oil Industry Safety Directorate (OISD), a technical directorate under the administrative control of Ministry of Petroleum & Natural Gas (MoP&NG) has been conducting safety audits of oil and gas installations which includes oil/gas pipelines also. Safety audits conducted by OISD are of three types; Pre-commissioning Safety Audit, External Safety Audit (ESA) and Surprise Safety Audit (SSA).

(b) The details of safety audits carried out by OISD during the last three years i.e. 2009-10, 2010-11 and 2011-12 and the current year (2012-13) , year wise and installation- wise are given at Annexure I.

(c) The details of oil and gas installations, where serious lapses/ shortcomings were noticed during audits are given at Annexure II.

(d) OISD has forwarded the audit findings and recommendations to Heads of oil companies for immediate action and submission of Action Taken Report to OISD on a quarterly basis. OISD has also reported that operations at 32 facilities have been suspended where serious lapses/ shortcomings were detected. OISD regularly monitors the compliance/ action taken by oil companies on its recommendations/findings.